

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 25.11.2022 at 02.30 PM THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : Safire Machinery Company Pvt Ltd

MAIN PETITION NUMBER : TCP/141/2017

(IA/MA) APPLICATION NUMBERS

IA/786(CHE)/2022; IA/935(CHE)/2022

ORDER

The Applicant is represented by the Ld. Counsel Mr. Sandeep Bhurari through video conferencing mode.

In this matter, order under Section 12A of Insolvency & Bankruptcy Code, 2016 was passed vide order dated 09.11.2022 in IA/1036/2022.

In view of the same, IA/786(CHE)/2022 and IA/935(CHE)/2022 have become infructuous and accordingly **disposed off**.

File sent to records.

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(SAMEER KAKAR)
MEMBER (TECHNICAL)

MS

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(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT